GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3151
ANSWERED ON:27.07.2009
SCHEMES FOR PHYSICALLY HANDICAPPED PERSONS
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of physically handicapped persons in the country. State-wise;
- (b) The arrangements made by the Government for delivery of handicapped certificates to them at their home;
- (c) the schemes implemented by the Government for providing helping material, social security and employments to them;
- (d) the number of beneficiaries so far. State-wise;
- (e) whether the Government proposes to organize camps at block levels to implement the said schemes; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) As per Census, 2001, there are 1.96 crore persons with physical disabilities in the Country. State-wise data is at Annex-1, In addition, there are 0.23 crores persons with mental disabilities.
- (b) Disability certificates are issued by Medical Boards duly constituted by the Central and the State Governments, as per provisions of Section 2 (P) of the Persons with Disabilities (Equal Opportunities. Protection of Rights and Full Participation) Act, 1995 and Rules 3 to 6 of the Persons with Disabilities (Equal Opportunities. Protection of Rights and Full Participation) Act, 1995. A persons with disability has to appear before the Medical Board for examination and issuance of the disability certificate.
- (c) Following schemes are being implemented by this Ministry for rehabilitation, education, employment and other support services to persons with disabilities:
- (i) Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP Scheme);
- (ii) Deendayai Disability Rehabilitation Scheme;
- (iii) Scheme for implementation of the Persons with Disabilities Act. 1995; and
- (iv) Incentives to Employers in the private sector for providing employment to persons with disabilities.
- (d) List of beneficiaries assisted so far under above schemes, during the year 2009-10. is at Annexure-II.
- (e) & (f) Camps are organized under ADIP scheme at district and block levels.